## REHABILITATKIV OI REFUGEES FROM BAST PARISIAN AND CEYLON

266. SHRI CHITTA BASU : SHRI DWIJENDRALAL SEN GUPTA :

WiH the Minister of LABOUR AND RE-HABILITATION be pleased to refer to the reply to Unstarred Question No. 921 given in the Rajya Sabha on the 6th December, 1968 and state:

- (a) the number of new migrant families from East Pakistan who have been rehabilitated during the period 1968-69 and the manner of their rehabilitation;
- (b) the quantity of land reclaimed for the rehabilitiation schemes;
- (c) the facilities which have been made available for the employment and training of ihe migrants;
- (d) what is the total number of displaced persons now employed under various existing Industrial Units run by the Rehabilitation Industries Corporation;
- (e) the number of the Industrial Units under private sector which have been granted financial assistances for providing employments to the displaced persons; the quantum of assistances offered and employments provided by them till date;
- (f) the progress of the implementation of the schemes for the development of plantations etc. in Andaman and Nicobar Islands;
- (g) the progress of the integrated development schemes of Chanda District of Maharashtra; and
- (h) what is the scheme for the rehabilitation assistance for the repatriates from Ceylon?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI IAISUKHLAL HATHI): (a) 3398 families were rehabilitated in agriculture from 1-4-68 to 31-12-68 and 564 families in small trade and agro-industries from 1-4-68 to 31-1-69.

In addition, employment was secured for 443 new migrants upto November, 1968. About 70 new migrants were provided with rehabilitation assistance in Industrial units and 516 persons were provided with training under various training schemes.

- (bj 11.2(H) acres of forest land were reclaimed during the year 1968 by the Rehabilitation Reclamation Organisation. In addition, lands in some rehabilitation projects have been reclaimed manually.
- (c) *Employment.*—The following con cessions and facilities have been given to tlie new migrants from East Pakistan in the matter of employment:—
  - (i) Over-riding priority in priority category III has been accorded for employment under the Central Government offices through the Directorate General, Employment and Training New Delhi.
  - (ii) The Public Sector undertakings under the Central and State Governments have been requested to give Special consideration for employment of migrants.
  - (iii) Permanent displaced Government Servants from East Pakistan are given facilities for absorption under the Government of India.
  - (iv) Age relaxation upto 3 years is granted for appointments through examinations conducted by the Union Public Service Commission.
  - (v) Age limit for entry into Government service has been relaxed upto 45 years.

Training.—New migrants are eligible for training facilities under the existing schemes indicated below:—

- (i) Industrial Training Institute. Mana, with a capacity of 508 seats.
- (ii) Heavy Vehicles/Mechamics-cww-Drivers Training Institute, Mana, with a capacity of 300 seats.
- (iii) Centre for training as Nurses and Midwives, with 40 seats at Mana.
- (iv) Training in existing State industrial training institutes.
- (d) 2.3P7 persons.

<e) A sum of Rs. 106.21 lakhs has been (Advanced by the Rehabilitation Industries Corporation Ltd. to 39 private industrialists for providing employment to displaced persons. Upto 31-12-1968, 2,762 displaced persons have been employed by these private industrialists.

A sum of Rs. 66.67 lakhs has been advanced to a private industrialist, through the State Government concerned. The industrial unit has not gone into full production. 52 displaced persons from East Pakistan are employed/under training there as on 18-2-1969, apart from repatriates from Burma.

In addition, a sum of Rs. 20.60 lakhs has been advanced to 3 Co-operative Societies, through the State Government concerned, and they have undertaken to employ 725 displaced persons/repatriates. The industrial units have not yet gone into production.

(f) A scheme for g rubber Research-cum-Development Station, covering 500 acres in South Andaman Island, is under implemen tation. Planting of rubber on the entire area of 500 acres has been completed. The plants have come up very well. 37 fami lies of repatriates from Burma are em ployed on the Project.

A project for commercial plantation of rubber on about ft.000 acres in the Katchal Island lias been approved. 150 acres have already been planted and the plants are doine well. 265 acres will be planted daring the next working season.

- (g) A programme of road construction in ttw Chanda District, costing Rs. 27 lakhs during the current financial year, has been sanctioned. The Government of Maharashtra which is executing the scheme, expects to complete work worth Rupees five lakhs during the current financial year.
- (h) A statement of the rehabilitation assistance, sanctioned by the Department of Rehabilitation for the repatriates from Ceylon is attached

## STATEMENT

- (1) Loans will be given for trade and business purposes upto a ceiling of Rs. 5,000 per family.
- (2) Priority has been accorded to repatriates from Ceylon for appointment under the Central Government through Employment Exchanges.
- (3) Upper age limit has been relaxed to 45 years (50 years for Scheduled Castes and Scheduled Tribes) for appointment under Central Government, through the Employment Exchanges.
- (4) Upper age limit has been iclaxed by 3 years and fee concessions have also been granted in respect of appointments made through competitive examinations held by the Union Public Service Commission.
- (5) The Governments of Tamil Nadu, Andhra Pradesh and Kerala have granted similar age and fee concessions foi' employment, to the posts and services in their States. Other State Governments have also been requested to take action on similar lines.
- (6) Special Employment Liaison Officers, appointed at Visakhapatnam and Madras, will render employment assistance to repatriates.
- (7) Loan assistance will be given for purchasing plots and construction of houses, to the repatriates, who are settled in non-agricultural and agricultural occupations, as under:—

	Urban Rura	at
	areas area	S
	Rs. Rs.	
	(Loan) (Lo	an)
(a) Cost of plot	600 200	1
(/>) Cost of construction		
of house	2,000 1,250	)
(c) Development of Iand	1,500 600	
	(Grant	t)
(il) For business premises	500 200	
	4,600 2,250	)

(8) A book grant, ranging from Rs. 5 to
Rs. IOO per annum, will be sanctioned to the
children of repatriates studying in schools and
colleges for purchasing books. Stipends,
ranging from Rs. 40 to Rs. 60 per month, may
also be sanctioned to students studying in high
schools and colleges provided the student is
staying in a hostel away from his parents and
their income is less than Rs. 250 per month,
subject to certain stipulations regarding marks
obtained by the students.

(9)	The	e ag	gricultu	ıris	t rep	atria	tes	aliened
land	may	be	given	a	loan	for	pu	rchasing
bullocks, seeds, fertilizers etc. as under :-								

Item Ce	iling
(a) (i) For a pair of bullocks (ii) For seeds and fertilizers (iii) For a agricultural	Rs. 550
implements	175 850~'

- (b) An additional loan of Rs. 165 may be given for fertilizer in those cases where the land allotted to the repatriates is deficient in Nitrogen, Phosphates and Potash.
- (10) The following schemes have been sanctioned by the Department of Rehabilitation for Ceylon repatriates:—

State		Name of Scheme	Cost Rs. in lakhs
Tamil Nadu		Nilgiris Tea Plantations Scheme Coconut plantations Scheme	52.71 3.€0
Mysore		Sullia Rubber Plantations Scheme	275 -13
Andaman and lands.	Nicobar Is-	Rubber Plantations in Katchal Island.	450 -00

## घेराव के परिणामस्वरूप श्रमिक दिनों की हानि

267. श्री दत्तोपन्त ठेंगड़ी : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

- (क) 1 जनवरी, 1965 से लेकर अब तक देश में घेराव की कुल कितनी घटनायें हुई;
- (ख) इनके परिणामस्वरूप कुल कितने श्रमिक दिनों की हानि हुई;
- (ग) केन्द्रीय सरकार द्वारा संचालित उद्योगों में इन घेरावों से उत्पादन में कितने मूल्य की हानि हुई?

## v Mandays lost as a result of gheraos

- 267. SHRI D. THENGARI. Will the Minister of LABOUR AND REHABILITATION be pleased to state :
- (a.) the total number of the incident\* of 'gheraos" in the country that took place since 1st January, 1965;
- (b) the number of man-days lost «s a result thereof; and
- (b) the number of mandays lost as a due io these 'gheraos' in the industries run by the Central Government?]

अम तथा पुनर्वास मंत्री (श्री जयसुखलाल हाथी): (क) से (ग) घेराव के सम्बन्ध में अपेक्षित सूचना केवल 1967 और 1968 क वर्षों के बारे में उपलब्ध है। एक विवरण, जिसमें इन दो वर्षों के सम्बन्ध में सूचना दी गई है, सभा पटल पर रख दिया गया है।

t[ ] English translation.